REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Second Session—Second Lok Sabha

Fourth Report



LOK SABHA SECRETARIAT NEW DELHI November, 1957.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Fourth Report.

- 2. The Committee met on the 12th August, 1957 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 17th August, 1957.
- 3. The Members whose resolutions had been included in the List of Business for the 17th August, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Sarvashri A. K. Gopalan, Dodda Thimmaiah and Ajit Singh Sarhadi and the representatives of the Ministries of Finance and Home Affairs attended the sitting.
- 4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 17th August, 1957, recommend the following time-table:—
 - (1) Resolution regarding appointment of a Committee to examine the regional disparity in average per capita income.

Program.

Out of the total time of $2\frac{1}{2}$ hours allotted to this resolution, 38 minutes were taken up on the 2nd August, 1957. The balance of 1 hour and 52 minutes would be available on the 17th August, 1957.

(2) Resolution regarding appointment of a Committee to report on a clear cut price policy and machinery for the implementation of the Second Five Year Plan.

2½ hours.

- (3) Resolution regarding abolition of Capital punishment.
- 1½ hours.

(4) Resolution regarding exclusion of Punjab and West Bengal from the purview of the Indian Arms Act, 1878.

AMAR SINGH SAIGAL.

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New Delhi: The 12th August, 1957.